

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 734 of 2020 in CP 34 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 21.04.2021**

Name of the Company: Vijay Chandrakant Parikh
V/s
Tarun Chandrakant Parikh & Anr

IA For Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

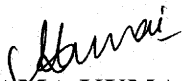
Mr. Hiten Parikh, CA along with Mr. Shashvata Shukla, Advocate appeared on behalf of Respondent.

None appeared on behalf of Applicant.

On the request of the Respondent, the matter is adjourned.

List the matter on 19.07.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 21st day of April, 2021